

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1874 TO BE ANSWERED ON: 06.12.2024

Substandard Fertilizers

1874: SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI BAJRANG MANOHAR SONWANE:
SHRI SANJAY DINA PATIL:
DR. AMOL RAMSING KOLHE:
SMT. SUPRIYA SULE:
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SHRI AMAR SHARADRAO KALE:
SHRI NILESH DNYANDEV LANKE:
PROF. VARSHA EKNATH GAIKWAD:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the measures being taken by the Government to address the widespread presence of duplicate and substandard fertilizer in the Indian market;
- (b) whether the Government has identified any regions or States with particularly high occurrences of duplicate fertilizers and if so, the details thereof and specific action being taken to address this issue;
- (c) whether the Government is raising awareness among farmers regarding the risks associated with low-quality fertilizers and ways to avoid counterfeit products, if so, the details thereof;
- (d) whether there is a system in place for farmers to report suspected low-quality or counterfeit fertilizers and if so, the action taken upon receiving such complaints; and
- (e) whether support in the form of compensation is available to farmers who suffer losses due to using duplicate or substandard fertilizers, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (e): Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards. Any sale of duplicate/substandard/counterfeit fertilizers is punishable under Essential Commodities Act, 1955.

Moreover, quality control of fertilizers comes under the purview of State Governments. In order to regulate the sale of duplicate fertilizers in the State, there is a District Quality control mechanism for awareness & vigilance at the field level and awareness is spread among the farmers on the regular basis through press note, TV talks, Kishan Gosti, Krushimela, Krushi Mahotsav etc.
